



COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APL No. 113 OF 2015 & IA No. 183 OF 2015 & IA No. 184 OF 2015 & IA No. 185
OF 2015 & IA No. 186 OF 2015 & IA No. 1255 OF 2018**

Dated: 20th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member(P & NG)**

In the matter of:

Niko Resources Limited

.... Appellant(s)

Versus

Petroleum and Natural Gas Regulatory Board

.... Respondent(s)

Counsel for the Appellant(s) : Abhas Kumar
Somiran Sharma
K.R. Sasiprabhu
Aditya Shandilya

Counsel for the Respondent(s) : Piyush Joshi for R2
Rajinder Kaul for R1
Nattasha Garg for R3
Sumiti Yadava for R2
Prakhar Kaintura for R2

ORDER

List the matter for hearing on **08.11.2019**, as agreed by learned counsel for both the parties.

**Mr. B.N. Talukdar
Technical Member(P & NG)**

**Mrs. Justice Manjula Chellur
Chairperson**

VT